

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP109/ 16	174/17	Hearing	397/398	Ladnun Consultancy Services Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)
&
PHONE NUMBER

DESIGNATION

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

TATVA LEGAL

N.K. DILIP AND M.G. NANJAPPA


9845436595


9986633028

SINCHANA.M.R. (ROC) Sindana.M.R. 6.3.2017. (9945320087)

Counsel for petitioner is present. Heard him in part. Counsel for ROC is also present. Counsel is also informed that required notices to be issued to the concerned authorities if any to be attended to under the provisions of Companies Act, 2013 and the Rules framed thereunder leaving already the notices issued to the ^{conveyed} counsel. Counsel for ROC is also directed to seek clarification from the ROC whether the scheme can be approved in the light of the two observations made in the report as the counsel has mentioned in the affidavit that the points raised by the ROC will be complied in due course.

Posted to 15.03.2017.


MEMBER (J)


MEMBER (T)